

## Annexure - 9

Name of the corporate debtor: M/s Rajvir Industries Limited; Date of commencement of CIRP: 26th April 2021; List of creditors as on: 16th Jan 2024

List of other creditors (Other than financial creditors and operational creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	SURYA LAKSHMI COTTON MILLS LIMITED	L17170TG196 2000923	11.05.2021	12,11,16,843	12,11,16,843	Other Creditor	0	0	No	0	0	0	0	Admitted as per Hon'ble NCLT order dated 02-01-2024 vide IA No. 1883/2023 and based on legal opinion received from Juris Prime Law Services
<b>Total</b>				<b>12,11,16,843</b>	<b>12,11,16,843</b>			<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	

*One Aged*  
 KALVAKOLANU MURALI KRISHNA PRASAD,  
 RESOLUTION PROFESSIONAL,  
 RAJVIR INDUSTRIES LIMITED,  
 IBBI/IPA-001/IP-P00967/2017-2018/11588.

